

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION No. 2007
TO BE ANSWERED ON DECEMBER 9, 2021

OVERHAULING OF URBAN PLANNING PRACTICE

NO. 2007. SHRIMATI SAJDA AHMED

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has reviewed the present urban planning practice in the future context of country and if so, the details thereof;**
- (b) whether the Government has assessed the impact of Prime Minister's Awas Yojana (PMAY)-Urban on basic infrastructures of the cities and if so, the details thereof;**
- (c) the number of towns counted as urban in terms of population and are still administratively rural across the country, State-wise;**
- (d) whether the Government proposes for statutory masterplanning of those cities and if so, the details thereof; and**
- (e) the steps taken by the Government to overhaul the urban planning practice in the country?**

...2/-

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Urban Planning is a state subject and Ministry of Housing and Urban Affairs (MoHUA) has only an advisory role. It has issued Urban and Regional Development Plan Formulation and Implementation Guidelines, 2014 which have been circulated to all the States and UTs to act as a guide to prepare Master Plans duly taking into account all the emerging issues of urban planning and development.

(b): No such study has been undertaken by this Ministry. However, in pursuance of Government's vision of 'Housing for All', Ministry of Housing & Urban Affairs is implementing Pradhan Mantri Awas Yojana-Urban for giving Central Assistance to States/Union Territories for providing all-weather pucca houses to all eligible urban households by year 2022.

(c): The number of towns counted as urban but administratively rural are 3,892. These areas are named 'Census Towns'. The details are given in Annexure.

(d): Preparation of Master Plan comes within the purview of State Government. In order to promote the efficient urban planning by the State Governments and UT Administrations, a sub-scheme was

launched by MoHUA for formulation of Geographical Information System (GIS) based Master Plans with an objective to develop common digital geo-referenced base maps and land use maps, and Master Plan Formulation for 500 cities that were selected under Atal Mission for Rejuvenation and Urban Transformation (AMRUT).

The Sub-Scheme was approved in October 2015 with 100% central funding having an outlay of ₹ 515 crore. Under the Sub Scheme, draft GIS Maps have been generated for 446 towns, out of which final GIS maps have been prepared for 277 towns. As on date, using the said GIS maps, 207 towns have formulated draft Master GIS Plans and out of that 97 towns have formulated final GIS based Master Plans.

The state-wise details of Master Plans are given in Annexure.

(e): Realizing the significance of planned development, a sub – scheme was launched by Government of India on Formulation of Local Area Plan (LAP) & Town Planning Scheme (TPS) under Atal Mission for Rejuvenation and Urban Transformation (AMRUT).

25 cities across various States/UTs have been identified for implementation under the sub-scheme. The sub-scheme provides financial assistance of ₹ 2.0 crore for each city for formulation of Local Area Plan and Town Planning Scheme.

NITI Aayog has also brought out a Report on Urban Planning Capacity Reforms which has recommended various steps to overhaul the urban planning practice (This report is available on the website of NITI Aayog <https://www.niti.gov.in>)

ANNEXURE

Annexure mentioned in reply to point (c) and point (d) of Lok Sabha Unstarred Question No. 2007 for 09.12.2021

States & UT wise Status of Proportion of cities with Master Plan - 2021 (Towns based on Census 2011)											
Sl.No	State / UT	Statutory Towns			Census Towns			Total No. of Towns (3+6)	No. of Towns Having Approved Master Plan (4+7)	No. of Towns have Master Plan under Preparation (5+8)	Total No. of Approved & under Preparation of Master Plan (10+11)
		Numbers	Approved Master Plan	Master Plan under Preparation	Numbers	Approved Master Plan	Master Plan under Preparation				
1	2	3	4	5	6	7	8	9	10	11	12
1	Andhra Pradesh	80	80	0	106	30	76	186	110	76	186
2	Arunachal Pradesh	26	0	6	1	1	7	27	1	13	14
3	Assam	88	36	45	126	2	0	214	38	45	83
4	Bihar	139	13	15	60	0	0	199	13	15	28
5	Chhattisgarh	168	26	102	14	3	1	182	29	103	132
6	Goa	14	14	0	56	56	0	70	70	0	70
7	Gujarat	195	125	14	153	0	0	348	125	14	139
8	Haryana	80	58	13	74	49	6	154	107	19	126
9	Himachal Pradesh	56	18	0	3	0	0	59	18	0	18
10	J&K	86	11	0	36	11	3	122	22	3	25
11	Jharkhand	40	5	0	188	0	0	228	5	0	5
12	Karnataka	220	103	38	127	33	1	347	136	39	175
13	Kerala	59	28	31	461	13	42	520	41	73	114
14	Madhya Pradesh	364	88	1	112	10	0	476	98	1	99
15	Maharashtra	256	250	0	278	25	0	534	275	0	275
16	Manipur	28	0	3	23	0	16	51	0	19	19
17	Meghalaya	10	5	3	12	10	1	22	15	4	19
18	Mizoram	23	13	1	0	0	0	23	13	1	14
19	Nagaland	19	10	1	7	0	0	26	10	1	11
20	Odisha	107	71	17	116	26	0	223	97	17	114
21	Punjab	143	51	0	74	30	0	217	81	0	81
22	Rajasthan	185	184	0	112	30	0	297	214	0	214
23	Sikkim	8	4	0	1	0	0	9	4	0	4
24	Tamil Nadu	721	123	50	376	0	0	1097	123	50	173
25	Telangana	45	41	0	122	49	51	167	90	51	141

26	Tripura	16	13	0	26	0	0	42	13	0	13
27	Uttar Pradesh	648	106	2	267	49	0	915	155	2	157
28	Uttarakhand	74	30	8	41	14	15	115	44	23	67
29	West Bengal	129	50	7	780	86	37	909	136	44	180
30	A&N Islands	1	1	0	4	3	1	5	4	1	5
31	Chandigarh	1	1	0	5	5	0	6	6	0	6
32	NCT Delhi	3	3	0	110	110	0	113	113	0	113
33	D & N Haveli	1	1	0	5	5	0	6	6	0	6
34	Daman & Diu	2	0	2	6	0	6	8	0	8	8
35	Lakshadweep	0	0	0	6	0	0	6	0	0	0
36	Puducherry	6	4	0	4	0	5	10	4	5	9
	Total	4,041	1,566	359	3,892	650	268	7,933	2,216	627	2,843